

OA - 410/2008

(32)

Dt. 2.5.16

List TA/OA/RA/CCA/MA before  
Hon. Bench for Adm./order/Final  
Hearing on 30.5.16

Registrar

(35)

Dt. 30.5.16

List TA/OA/RA/CCA/MA before  
Hon. Bench for Adm./order/Final  
Hearing on 12.08.16

Registrar

(36)

Dt. 12-8-16

List TA/OA/RA/CCA/MA before  
Hon. Bench for Adm./order/Final  
Hearing on 21.9.16

Registrar

**OA No. 410 of 2008**

**21.09.2016**

**Hon'ble Ms. Jasmine Ahmed, J.M.**

Shri Ashish Srivastava, learned  
counsel for the applicant is present. It is  
informed that Shri P.N. Rai, counsel for the  
respondents is admitted in hospital due to  
illness.

List the matter on 05<sup>th</sup> October 2016  
for hearing.

J.M.

/M.M/

O.A. No. 410/08

05.10.2016  
Hon'ble Dr. Murtaza Ali, J.M.

Shri Sunil proxy counsel for Shri A. Srivastava, counsel for the applicant submitted that Shri A. Srivastava is out of station and will be available after Dussehra Vacation. On his request the case is adjourned and be kept on board.

Shri P.N. Rai, counsel for the respondents is present.  
List on 17.10.2016.

*WZ*  
J.M.

RKM/

34  
Dt: 17.10.16  
List TA/OA/RA/CCA/MA before  
Hon. Bench for Adm. order/Fin  
Hearing on 24.10.16

*✓* Registrar

11-11-16

Hon'ble M/s J Ahmed JM

Put up this case  
remain on Board. List  
through next cause list

*J*  
*JM*

29  
Dt: 24.10.16  
List TA/OA/RA/CCA/MA before  
Hon. Bench for Adm. order/Fin  
Hearing on 11.11.16

*✓* Registrar

25.11.2016

Hon'ble Ms. Jasmine Ahmed, JM.

Case will remain on Board.  
List through next cause list.

*J*  
*J. M.*

OA No.410/2008

29.11.2016

**Hon'ble Ms. Jasmine Ahmed, J.M.**

None for the applicant even on the revised call.

Shri P. N. Rai, counsel for the respondent is present.

The OA is, therefore, dismissed in default for non-prosecution.

  
J.M.

/ns/